

memoranda are still awaited from the Federation.

**Criticism of the Recommendations of the National Commission on Labour**

704. SHRI S. M. BANERJEE :  
SHRI NARAYAN SWARUP  
SHARMA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether his attention has been drawn to the serious criticism from many trade unions and federations regarding some of the recommendations of the National Commission on Labour ;

(c) if so, whether this report is likely to be discussed in the Indian Labour Conference ;

(c) whether the Central Government Employee's Organisations which are adversely affected by this report, will also be consulted before taking any action ; and

(d) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). The Report was discussed at the 26th Session of the Indian Labour Conference held on 12th and 13th November, 1969.

(c) and (d). Thought will be given to the suggestion at the appropriate time.

**Implementation of the Report of Textile Wage Board**

705. SHRI S. M. BANERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the report of the Second Cotton Textile Wage Board has been implemented in all the textile units ;

(b) whether it is a fact that All India Trade Union Congress has expressed dissatisfaction over this report ;

(c) if so, whether their view points have been considered ; and

(d) if so, the steps taken by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Agreements for

implementation of the recommendations are reported to have been reached in Gujarat, Maharashtra, Tamil Nadu and West Bengal where bulk of the industry is located. Information from other State Governments is awaited.

(b) to (d). The All India Trade Union Congress had declined to nominate a representative to attend a meeting convened by Government on 25th February, 1969 in connection with the Wage Board's report on the ground that its recommendations were not considered satisfactory by them. This was duly considered before announcing the acceptance of the Wage Board's recommendations on 17-5-1969.

**Early Voluntary Retirement Plans for the Employees of Oil Companies**

706. SHRI S. M. BANERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the decision of the Oil companies regarding the implementation of early voluntary retirement plans has resulted in growing discontent among the employees of the three oil companies ;

(b) whether one-man Commission comprising of Shri B. N. Gokhale, a former Judge of the Bombay High Court, has given his opinion against it ;

(c) if so, the reaction of Government thereto ; and

(d) the steps taken to rectify such injustice ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Discontent has been expressed by workers and their organisations

(b) Yes, in certain respects.

(c) and (d). A tripartite meeting to consider action on the report of the Gokhale Commission was convened on October 15, 1967. A copy of the Conclusions arrived at in the meeting is laid on the Table of the House. [Placed in Library. See No. LT-2033/69.] The result of the bipartite discussions, however, is yet to be reported to the Ministry.